

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 127 of 2015

Dated: 1st October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Power Grid Corpn. of India Ltd.

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Mr. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham ARya

Counsel for the Respondent(s) : Mr. Nishant Menon &
Mr. A. Birthray for R-11

Ms. Madhuram Aparajita (Rep.)
for R-10

ORDER

Affidavit of service be filed within two weeks.

Mr. Nishant Menon appearing for Respondent No.11 and
Ms. Madhuram Aparajita appearing for Respondent No.10 seek
five weeks time to file reply. They may file the same on or before
05.11.2015 after serving copy on the other side. Thereafter,

rejoinder, if any, may be filed after serving copy on the other side.

List the matter on **18.11.2015.**

(I.J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson